COURT NO. 1

HONOURABLE THE CHIEF JUSTICE

THE HONOURABLE SRI JUSTICE CHALLA GUNARANJAN

To be Heard on Monday The 2nd day of November 2026(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

(FRESH MOTION HEARING)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR PRONOUNCEMENT OF JUDGMENT					
1	WA/1033/2026 (WP/26450/2013) IA 2/2026 Permission Petition IA 3/2026 Direction Petition	S MACCA BEGUM Vs THE STATE OF ANDHRA PRADESH	PATANJALI PAMIDIGHANTAM	GP FOR FORESTS GP FOR REVENUE	CHITTOOR
FOR APPEARANCE					
2	WP/25992/2024 IA 1/2024 Direction Petition IA 1/2025 Leave Petition	C NAGA SUDHAKAR REDDY Vs THE UNION OF INDIA	P NAGENDRA REDDY	T NIRANJAN Deputy Solicitor General of India GP FOR HOME GP FOR SOCIAL WELFARE GP FOR REVENUE	KURNOOL
FOR ADMISSION (FRESH MATTERS)					
3	WP(PIL)/253/2026 IA 1/2026 Direction Petition	T UMESH NAIDU Vs THE STATE OF ANDHRA PRADESH	GIRINDRA PRASAD B.	GP FOR MINES AND GEOLOGY GP FOR HOME GP FOR REVENUE	CHITTOOR
4	WP/31879/2026 IA 1/2026 Direction Petition	VADDE ABHIRAM RAJ Vs THE STATE OF ANDHRA PRADESH	BUTTA VIJAYA BHASKER	GP FOR MEDICAL HEALTH FW G SAI NARAYANA RAO SC For SAAP GP FOR SPORTS Tata Venkata Sridevi Standing Counsel For Dr.NTR University of Health Sciences	KURNOOL
MISCELLANEOUS MATTERS(PRE ADMISSION MISC.PETITION)					
5	WA/1156/2026 (WP/23924/2026) IA 1/2026 Permission Petition IA 2/2026 Dispense with Petition IA 3/2026 Stay Petition	SMT. NADELLA NAGA RANI Vs THE STATE OF ANDHRA PRADESH	CH VENKAT RAMAN	GP MUNCIPAL ADMN AND URBAN DEV AP S.V.S.S.SIVARAM SC For VMC	KRISHNA
6	WA/1243/2026 (WP/15540/2023) IA 1/2026 Condone Delay Petition IA 2/2026 Dispense with Petition	BAPURAM GURUNATH REDDY Vs THE STATE OF ANDHRA PRADESH	KARANAM VASANTHA KUMAR	GP FOR ENDOWMENTS DEVI SUBHASHINI ANNE SC For Endowments VENKATASUBBAIAH V GP FOR REVENUE	KURNOOL
OLD AND SPECIALLY IDENTIFIED CASES					
7	WP/7048/2010 IA 1/2024 Leave Petition	MOHAMMADIYA EDUCATIONAL SOCIETY GUNTUR DIST. Vs THE GOVT. OF A.P. M.A. DEPT. HYD. & ANO	G VENKATESWARLU	GP FOR MUNCIPAL ADMN URBAN DEV VANKAYALAPATI N PRAVEEN SC For GNT ONG NLR Municipal Corporations V CH NAIDU	GUNTUR
8	WP/22750/2012	TALAMANCHI BHAVANA Vs THE CONVENER EAMCET-2012 (ENGINEERING) ADMISSIONS	N SIVA REDDY		SPS NELLORE
9	WP/23093/2012	PASTAM RAVI Vs THE GOVERNMENT OF ANDHRA PRADESH REP.BY ITS PRINCIPAL	K V N BHUPAL	GP FOR SOCIAL WELFARE	KRISHNA

10	WP/27297/2012	IPPE RAMAYYA Vs GOVERNMENT OF ANDHRA PRADESH	G VENKATA REDDY	GP FOR SOCIAL WELFARE A ABHISHEK REDDY	KURNOOL
11	WA/167025/2013/ (Filing No.) IA 1/2013(WAMP 3702/2013) Condone Delay Petition	DISTRICT PYDI TRIBE (PORJA GROUP) WEL. ASSN. VIZIANAGARAM DT Vs SECY. TRIBAL WELFARE NEW DELHI AND 2 ORS.	J SUDHEER	GP FOR SOCIAL WELFARE (AP) DEPUTY SOLICITOR GENERAL OF INDIA GP FOR REVENUE	VIZIANAGARAM
12	WA/190/2014 (WP/10973/2010) IA 1/2014(WAMP 540/2014) Suspension Petition	THE SUPRINTENDENT ENGINEER I & CADD INDIRA SAGAR LEFT Vs M/S PATEL - SOMA JV A JOINT VENTURE ENTITY OF M/S. PATEL	GP FOR IRRIGATION & COMM AREA DEV	GP FOR FINANCE & PLANNING S V S CHOWDARY	EAST GODAVARI
13	WP/3623/2014	RAJ K. MARLAPUDI SRIKAKULAM DIST. Vs PRL. SECY. TRANSPORT DEPT. & 2 ORS.	VENKATESWARA RAO GUDAPATI	GP FOR TRANSPORT	SRIKAKULAM
14	WP/6088/2014	UPPUGUNDOORI NAGESWARA RAO PRAKASAM DISTRICT Vs PRL SECY PANCHAYAT RAJ DEPT HYDERABAD & ANOTHER	CHENCHU RAMAIAH	GP FOR PANCHAYAT RAJ RURAL DEV	PRAKASAM
15.1 along with 15					
15	WP/6532/2014 IA 8/2014(WPMP 22253/2014) Implead Petition	SHAIK MD. HUSSAIN AHMED KADAPA DISTRICT Vs PRL. SECRETARY MUNICIPAL ADMIN. HYDERABAD & 3 OTHERS	KARRI MURALI KRISHNA	GP FOR MUNCIPAL ADMN AND URBAN DEV A SRINATH V V PRABHAKARA RAO GP FOR REVENUE V R REDDY KOVVURI C SUMON POTHAM VENGALA REDDY SC For M.Corporation in Rayalaseema region In	YSR KADAPA
15.1	WP/15275/2014	C.SHASHI KUMAR Vs THE GOVERNMENT OF ANDHRA PRADESH	M V HANUMANTHA RAO	GP FOR MUNCIPAL ADMN AND URBAN DEV V V PRABHAKARA RAO GP FOR REVENUE POTHAM VENGALA REDDY SC For M.Corporation in Rayalaseema region In	YSR KADAPA
16	WP/30161/2014	N.VENU GOPAL Vs THE GOVT OF AP. REP BY ITS PRL.SECRETARY AND 3 OTHERS	B SIVARAMAKRISHNAIAH	GP FOR TRANSPORT	GUNTUR
17	WP/34403/2014	HINDUSTAN COCA-COLA BEVERAGES PVT.LTD Vs GOVT.OF APPRL.SCYTRANSPORTHYD& 4	SHIREEN SETHNA BARIA	GP FOR TRANSPORT	VISAKHAPATNAM
18	WP/37480/2014	A.M. MUNIRATHNAM MUDALIAR Vs STATE OF TELANGANA	E MARUTHI RAJA	GP FOR TRANSPORT	CHITTOOR
19	WP/5043/2015	T. SRINIVAS YADAV EAST GODAVARI DIST Vs PRL SECY MUNICIPAL ADMN & URBAN DEVT DEPT HYDERABAD & ANR	V CH NAIDU	GP-MUNCIPAL ADMN AND URBAN DEV(AP) A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP)	EAST GODAVARI

20	WP/17438/2015 IA 1/2015(WPMP 22569/2015) Stay Petition IA 1/2023 Vacate Stay Petition	YALAGALA GANGA RAO Vs THE STATE OF AP. ENDOWMENTS DEPT. &3 OTHERS	A SRINATH	GP FOR ENDOWMENTS DEVI SUBHASHINI ANNE SC For Endowments	GUNTUR
21	WP/19033/2015	L. ROYAL REDDY KADAPA Vs PRL. SECRETARY R&B (TR-I) DEPT. HYD & 6 OTHERS	S ARIFULLAH	GP FOR TRANSPORT (TG) T NIRANJAN Deputy Solicitor General of India S S VARMA (SC FOR NHAI)	YSR KADAPA
22	WP/26588/2015 IA 1/2015(WPMP 34536/2015) Direction Petition	K.VENKATA GEETHANJALI Vs STATE OF TELANGANAPRL.SCYB.C WELFAREHYD& 4	GINJUPALLI SUBBA RAO	V.RAMCHANDER GOUD SC FOR JNTU GP FOR SOCIAL WELFARE A PRABHAKAR RAO	VISAKHAPATNAM
23	WA/709/2018 (WP/14556/2008) IA 2/2018 Suspension Petition	MUTHA SESHA RAO Vs ASSISTANT GRAIN PURCHASING OFFICER	VENKATESWARA RAO GUDAPATI	GP FOR CIVIL SUPPLIES	WEST GODAVARI
24	WP/23533/2020 IA 1/2020 Direction Petition IA 2/2020 Direction Petition	Y. JAGADEESH Vs THE STATE OF ANDHRA PRADESH	M SUPRABATH REDDY	GP FOR MEDICAL HEALTH FW SATYANARAYANA NIMMALA G SAI NARAYANA RAO SC For SAAP Tata Venkata Sridevi Standing Counsel For Dr.NTR University of Health Sciences	YSR KADAPA
25	WP/24928/2020 IA 1/2020 Direction Petition IA 2/2020 Stay Petition	Y. JAGADEESH Vs THE STATE OF ANDHRA PRADESH	M SUPRABATH REDDY	GP FOR MEDICAL HEALTH FW SATYANARAYANA NIMMALA G SAI NARAYANA RAO SC For SAAP Tata Venkata Sridevi Standing Counsel For Dr.NTR University of Health Sciences	YSR KADAPA
26	WP/34545/2022 IA 2/2022 Implead Petition IA 3/2022 Amendment Petition IA 1/2023 Vacate Stay Petition	KOMARI VENKATESH Vs THE STATE OF AP	GAJJALA MALLIKARJUNA REDDY	GP FOR SOCIAL WELFARE K RADHIKA GP FOR SOCIAL WELFARE (AP)	KURNOOL

ADMISSION

27	WP/28810/2024 IA 1/2024 Suspension Petition IA 1/2026 Vacate Stay Petition IA 2/2026 Amendment Petition	PITLA CHINNAIAH Vs THE STATE OF AP	DR G V RAVI	GP FOR SERVICES IV SPL C FOR NREGS(M S R CHANDRA MURTHY)	CHITTOOR
28	WP(PIL)/64/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition	CITIZENS TRUST Vs THE STATE OF ANDHRA PRADESH	J SUDHEER	GP FOR SERVICES I G SEENA KUMAR GP FOR SERVICES I MEKA RAHUL CHOWDARY GP FOR SERVICES II	GUNTUR

29.1 along with 29

29	WP(PIL)/87/2025 IA 1/2025 Direction Petition IA 2/2025 Miscellaneous Petition IA 1/2026 Leave Petition IA 2/2026 Leave Petition IA 3/2026 Leave Petition	SOCIETY FOR PROTECTION OF CIVIL PROPERTY AND ENVIRONMENTAL RIGHTS SPCPER Vs THE SPECIAL CHIEF SECRETARY TO GOVERNMENT OF ANDHRA PRADESH	JADA SRAVAN KUMAR	GP FOR FORESTS GP FOR PANCHAYAT RAJ RURAL DEV R YELLA REDDY GP FOR HOME KILARU NITHIN KRISHNA GP FOR REVENUE BOLLA VENKATA RAMA RAO SC For APPCB	EAST GODAVARI

29.1	WP(PIL)/196/2025 IA 1/2025 Direction Petition IA 2/2025 Miscellaneous Petition IA 1/2026 Leave Petition IA 2/2026 Leave Petition IA 3/2026 Leave Petition IA 4/2026 Leave Petition IA 5/2026 Leave Petition	SOCIETY FOR PROTECTION OF CIVIL PROPERTY AND ENVIRONMENTAL RIGHTS SPCPER Vs THE SPECIAL CHIEF SECRETARY TO THE GOVERNMENT OF AP	JADA SRAVAN KUMAR	GP FOR ENVIRONMENT GHANTA SRIDHAR VENKATA RAMA RAO KOTA DARSI BALA RAJU K V HANUMANTHA RAO GP FOR HOME GP FOR REVENUE BOLLA VENKATA RAMA RAO SC For APPCB	KRISHNA
30	WP(PIL)/111/2025 IA 1/2025 Suspension Petition IA 2/2025 Vacate Stay Petition IA 1/2026 Vacate Stay Petition IA 2/2026 Leave Petition IA 3/2026 Leave Petition	P V L N MURTHY @ MURTHY YADAV Vs THE STATE OF AP	K S MURTHY ASSOCIATES	GP FOR GENERAL ADMINISTRATION A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP) GP FOR MUNCIPAL ADMN URBAN DEV G RAMA GOPAL GP MUNCIPAL ADMN AND URBAN DEV AP SREEKANTH REDDY AMBATI	VISAKHAPATNAM
31	WP(PIL)/177/2025 IA 1/2025 Direction Petition	THANDAVA YOGESH Vs THE STATE OF ANDHRA PRADESH	Thandava Yogesh(PARTY IN PERSON)	THE ADVOCATE GENERAL N V SUMANTH	GUNTUR
32	WP/5984/2025 IA 1/2025 Suspension Petition IA 1/2026 Vacate Stay Petition	M USHA RANI Vs THE STATE OF ANDHRA PRADESH	PILLIX LAW FIRM	GP FOR REVENUE	KURNOOL

33.1 along with 33

33	WP/12434/2025 IA 1/2025 Suspension Petition	ANDHRA PRADESH PANCHAYAT RAJ ADMINISTRATIVE OFFICERS ASSOCIATION Vs THE STATE OF ANDHRA PRADESH	K RATHANGA PANI REDDY	ADDL ADVOCATE GENERAL GP FOR GENERAL ADMINISTRATION	GUNTUR
33.1	WP/12680/2025 IA 1/2025 Suspension Petition IA 2/2025 Direction Petition	SRI GUNTUPALLI LAKSHMI NARAYANA Vs THE STATE OF ANDHRA PRADESH	G V S KISHORE KUMAR	ADDL ADVOCATE GENERAL	GUNTUR
34	WP/16823/2025 IA 1/2025 Direction Petition IA 2/2025 Stay Petition IA 1/2026 Implead Petition IA 2/2026 Leave Petition	GUNDU DIVYA Vs THE STATE OF AP	HARSHA VARDHANA RAO C	GP FOR YOUTH SERVICES GP FOR GENERAL ADMINISTRATION G SAI NARAYANA RAO SC For SAAP GP FOR EDUCATION	SRIKAKULAM

35.1,35.2,35.3,35.4,35.5,35.6,35.7,35.8,35.9,35.10,35.11,35.12,35.13,35.14,35.15,35.16,35.17,35.18,35.19,35.20,35.21,35.22,35.23,35.24,35.25,35.26,35.27,35.28,35.29,35.30,35.31 along with 35

35	WP/18054/2025 IA 1/2025 Direction Petition IA 2/2025 Suspension Petition IA 3/2025 Leave Petition	SRI POTTI SRIRAMULU UPPER PRIMARY (SPSUP) SCHOOL Vs THE STATE OF ANDHRA PRADESH	K.P.S. SAILESH REDDY	THE ADVOCATE GENERAL	SPS NELLORE
35.1	CC/1500/2024 (WP/29975/2023)	S.D.N.R. HIGH SCHOOL (AIDED) Vs SRI. PRAVEEN PRAKASH IAS	SRI VIJAY MATHUKUMILLI	L V S NAGARAJU	WEST GODAVARI
35.2	CC/1680/2024 (WP/29972/2023)	SREE VASAVI KANYAKA PARAMESWARI Vs SRI. PRAVEEN PRAKASH IAS	K.P.S. SAILESH REDDY	L V S NAGARAJU RAMA CHANDRA RAO GURRAM	WEST GODAVARI

35.3	CC/1992/2024 (WP/1293/2024) IA 1/2024 Direction Petition	ST. IGNATIUS GIRLS HIGH SCHOOL Vs PRAVEEN PRAKASH	DEVI PRASAD MANGALAPURI	L V S NAGARAJU	VIZIANAGARAM
35.4	CC/2472/2024 (WP/29661/2023)	CAUP SCHOOL Vs SRI PRAVEEN PRAKASH IAS	K.P.S. SAILESH REDDY	B SAI PRIYA	PRAKASAM
35.5	CC/2474/2024 (WP/33296/2023) IA 1/2024 Dispense with Petition	E.M.A.U.P.SCHOOL Vs SRI.PRAVEEN PRAKASH IAS	K.P.S. SAILESH REDDY	B SAI PRIYA	VISAKHAPATNAM
35.6	CC/2481/2024 (WP/31757/2023) IA 1/2024 Dispense with Petition IA 1/2026 Implead Petition	RAMAKRISHNA JUNIOR COLLEGE (HIGH SCHOOL SECTION) Vs SRI. PRAVEEN PRAKASH IAS	SRI VIJAY MATHUKUMILLI	B SAI PRIYA RAMA CHANDRA RAO GURRAM	SPS NELLORE
35.7	CC/2758/2024 (WP/29697/2023)	PMKA ELE SCHOOL Vs SRI. PRAVEEN PRAKASH IAS	SRI VIJAY MATHUKUMILLI	B SAI PRIYA RAMA CHANDRA RAO GURRAM	WEST GODAVARI
35.8	CC/3527/2024 (WP/4999/2024) IA 1/2024 Dispense with Petition	SACRED HEART AIDED GIRLS HIGH SCHOOL Vs SRI. PRAVEEN PRAKASH IAS	SRI VIJAY MATHUKUMILLI	RAMA CHANDRA RAO GURRAM BH RAMA KRISHNA NAIK	VISAKHAPATNAM
35.9	CC/3537/2024 (WP/7433/2024) IA 1/2024 Dispense with Petition	GNANANIKETAN PRIVATE AIDED TELUGU MEDIUM HIGH SCHOOL Vs SRI. PRAVEEN PRAKASH IAS	SRI VIJAY MATHUKUMILLI	RAMA CHANDRA RAO GURRAM	VISAKHAPATNAM
35.10	CC/3746/2024 (WP/7568/2024) IA 1/2024 Dispense with Petition	SIMPSON MEMORIAL AIDED U P SCHOOL Vs SRI PRAVEEN PRAKASH IAS	K.P.S. SAILESH REDDY	RAMA CHANDRA RAO GURRAM	EAST GODAVARI
35.11	CC/3813/2024 (WP/7336/2024)	SRR PRIMARY SCHOOL AND HIGH SCHOOL Vs SRI KONA SASIDHAR IAS	CHALLA SIVASANKAR	RAMA CHANDRA RAO GURRAM	PRAKASAM
35.12	CC/3900/2024 (WP/47621/2018) IA 1/2024 Direction Petition	SRI LAKSHMIPATHI SWAMY VARI VIDYA VIHAR ORIENTAL HIGH SCHOOL Vs SRI KONA SASIDHAR IAS	T BALASWAMI	RAMA CHANDRA RAO GURRAM	KRISHNA
35.13	CC/4236/2024 (WP/3341/2024)	HEBRON RESIDENTIAL AIDED HIGH SCHOOL Vs SRI KONA SASIDHAR IAS	SRI VIJAY MATHUKUMILLI	RAMA CHANDRA RAO GURRAM	WEST GODAVARI
35.14	CC/4763/2024 (WP/7691/2024)	THE MANAGEMENT OF HINDU AIDED PETA COMMITTEE ELEMENTARY SCHOOL Vs SRI KONA SASIDHAR I.A.S	RAVULA NAGARJUNA	RAMA CHANDRA RAO GURRAM	KURNOOL
35.15	CC/4828/2024 (WP/7492/2024)	SRI RAJA COCK SHUTT UP SCHOOL Vs KONA SASIDHAR IAS	K.P.S. SAILESH REDDY	RAMA CHANDRA RAO GURRAM	EAST GODAVARI

35.16	WP/19977/2025 IA 1/2025 Direction Petition IA 2/2025 Suspension Petition IA 3/2025 Suspension Petition	SVKP AND SKVR AIDED HIGH SCHOOL Vs THE STATE OF ANDHRA PRADESH	K.P.S. SAILESH REDDY	GP FOR SCHOOL EDUCATION	WEST GODAVARI
35.17	WP/20908/2025 IA 1/2025 Suspension Petition IA 2/2025 Direction Petition	N J A PRIMARY AND HIGH SCHOOL Vs THE STATE OF ANDHRA PRAESH	DEVI PRASAD MANGALAPURI	GP FOR SERVICES II	GUNTUR
35.18	WP/20917/2025 IA 1/2025 Suspension Petition IA 2/2025 Direction Petition IA 1/2026 Clarification	SRI RAVINDRANATH TAGORE COMMITTEE UPPER PRIMARY SCHOOL Vs THE STATE OF AP	DEVI PRASAD MANGALAPURI K JYOTHI PRASAD	GP FOR SCHOOL EDUCATION	GUNTUR
35.19	WP/22101/2025 IA 1/2025 Direction Petition IA 2/2025 Suspension Petition	LUTHERAN AIDED PRIMARY SCHOOL Vs THE STATE OF ANDHRA PRADESH	K.P.S. SAILESH REDDY		KRISHNA
35.20	WP/22551/2025 IA 1/2025 Stay Petition IA 2/2025 Direction Petition IA 1/2026 Stay Petition	AIDED BAPUJI PRIMARY SCHOOL Vs THE STATE OF ANDHRA PRADESH	LEO LAW ASSOCIATES LLP	GP FOR SCHOOL EDUCATION	GUNTUR
35.21	WP/23098/2025 IA 1/2025 Direction Petition IA 2/2025 Suspension Petition	CHITTARANJAN ARABIC ORIENTAL ELEMENTARY SCHOOL Vs THE STATE OF AP	PAVAN KUMAR PASUPULETI	GP FOR SCHOOL EDUCATION	PRAKASAM
35.22	WP/30563/2025 IA 1/2025 Suspension Petition IA 2/2025 Vacate Stay Petition	SIVA SAI AIDED UPPER PRIMARY SCHOOL Vs THE STATE OF ANDHRA PRADESH	D V SASIDHAR	GP FOR SCHOOL EDUCATION GP FOR SCHOOL EDUCATION	PRAKASAM
35.23	WP/32705/2025 IA 1/2025 Direction Petition IA 2/2025 Suspension Petition	M.H APPA AIDED HIGH SCHOOL Vs THE STATE OF ANDHRA PRADESH	K.P.S. SAILESH REDDY	GP FOR EDUCATION	KURNOOL
35.24	CC/552/2026 (WP/20917/2025) IA 1/2026 Direction Petition	RESIDENTIAL ADIVASI UPPER PRIMARY SCHOOL Vs KONA SASIDHAR	DEVI PRASAD MANGALAPURI	RAMA CHANDRA RAO GURRAM	GUNTUR
35.25	WP/901/2026 IA 1/2026 Suspension Petition IA 2/2026 Direction Petition	ST. XAVIERS T.M. HIGH SCHOOL Vs THE STATE OF ANDHRA PRADESH	DEVI PRASAD MANGALAPURI	GP FOR SCHOOL EDUCATION	WEST GODAVARI
35.26	WP/2192/2026 IA 1/2026 Suspension Petition IA 2/2026 Direction Petition	S M R M HIGH SCHOOL NAGARAM Vs THE STATE OF AP	MARELLA RADHA	GP FOR SCHOOL EDUCATION	GUNTUR
35.27	WP/6485/2026 IA 1/2026 Direction Petition IA 2/2026 Suspension Petition IA 3/2026 Leave Petition	HINDU COLLEGE HIGH SCHOOL COUNCIL (AGENCY) Vs THE STATE OF AP	RAJA MANURI VENKATA SUMANTH	GP FOR SCHOOL EDUCATION GP FOR SCHOOL EDUCATION	GUNTUR
35.28	WP/6848/2026 IA 1/2026 Permission Petition IA 2/2026 Leave Petition	SVSC HIGH SCHOOL Vs THE STATE OF AP	D V SASIDHAR	GP FOR SCHOOL EDUCATION	GUNTUR

35.29	WP/8454/2026 IA 1/2026 Direction Petition	.CHOWDESWARI DEVI ORIENTAL HIGH SCHOOL Vs THE STATE OF ANDHRA PRADESH	PAMARTHY RATHNAKAR	GP FOR EDUCATION	YSR KADAPA
35.30	WP/13903/2026 IA 1/2026 Suspension Petition	SRI VYASASRAMAM Vs THE STATE OF ANDHRA PRADESH	ANCHA PANDURANGA RAO	GP FOR SCHOOL EDUCATION	CHITTOOR
35.31	WP/23359/2026 IA 1/2026 Direction Petition	G.GANGA MAHESWARI Vs THE STATE OF ANDHRA PRADESH	T V S KUMAR	GP FOR SERVICES III GP FOR SERVICES I	YSR KADAPA

36.1 along with 36

36	WP/19763/2025 IA 1/2025 Suspension Petition IA 2/2025 Direction Petition	SRI SARASWATHI COMMITTEE AIDED UPPER PRIMARY SCHOOL Vs THE STATE OF AP	DEVI PRASAD MANGALAPURI	GP FOR SERVICES II GP FOR SERVICES I	GUNTUR
36.1	WP/21191/2025 IA 1/2025 Suspension Petition IA 2/2025 Direction Petition	AIDED U.P.SCHOOL Vs THE STATE OF ANDHRA PRADESH	DEVI PRASAD MANGALAPURI	GP FOR SCHOOL EDUCATION GP FOR FINANCE PLANNING	YSR KADAPA
37	WP(PIL)/9/2026 IA 1/2026 Stay Petition IA 2/2026 Leave Petition	HARIVANAM ADINARAYANA REDDY Vs THE STATE OF ANDHRA PRADESH	MAHADEVA KANTHRIGALA	THE ADVOCATE GENERAL	KURNOOL
38	WP(PIL)/28/2026 IA 1/2026 Suspension Petition IA 2/2026 Leave Petition	SYED SHAMMUDDIN Vs THE STATE OF AP	SIVAPRASAD REDDY VENATI	GP FOR MINES AND GEOLOGY GP FOR REVENUE G RAMESH BABU	SPS NELLORE

39.1 along with 39

39	WP(PIL)/42/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	NELLURI BRAHMENDRA KUMAR Vs THE STATE OF AP	GAJJALA MALLIKARJUNA REDDY	GP FOR REVENUE GP FOR IRRI AND CAD GP MUNCIPAL ADMN AND URBAN DEV AP S PRANATHI	GUNTUR
39.1	CC/1635/2026	NELLURI BRAHMENDRA KUMAR Vs C M SAI KANTH VARMA IAS	GAJJALA MALLIKARJUNA REDDY		GUNTUR
40	WP(PIL)/65/2026 IA 1/2026 Suspension Petition IA 2/2026 Direction Petition IA 3/2026 Vacate Stay Petition	ANGARA KISHORE Vs THE STATE OF ANDHRA PRADESH	REGULAGADDA VENKATESH	GP FOR PANCHAYAT RAJ RURAL DEV Yarraguntla.Koteswara Rao Standing Counsel For Zilla Praja Parishads Mandal Praja Parishads and Gra GP FOR REGISTRATION AND STAMPS VENKAT CHALLA GP FOR REVENUE	EAST GODAVARI
41	WA/522/2026 IA 1/2026 Suspension Petition IA 2/2026 Vacate Stay Petition	M/S INDIAN OIL CORPORATION LIMITED Vs A N RATNAM	SAI SANJAY SURANENI	CHAKRADHARA RAJA Y GP FOR REVENUE M UMA DEVI (CENTRAL GOVT COUNSEL)	VIZIANAGARAM
42	WA/548/2026 (WP/5065/2025) IA 2/2026 Leave Petition IA 3/2026 Suspension Petition IA 4/2026 Implead Petition	KURNOOL DISTRICT GOVERNMENT CLASS-IV EMPLOYEES Vs B. KUMARA SWAMY	SHAFATH AHMED KHAN	SRINIVAS BASAVA VARUN BYREDDY GP FOR COOPERATION	KURNOOL

43	WP/627/2026 IA 1/2026 Direction Petition IA 5/2026 Leave Petition	A SIMHACHALAM Vs THE STATE OF ANDHRA PRADESH	SRINIVASA RAO MADIRAJU	GP FOR SERVICES I M SRIKANTH	SRIKAKULAM
44	WA/858/2026 (WP/5731/2025) IA 1/2026 Direction Petition IA 2/2026 Additional Material Petition IA 3/2026 Stay Petition	NAVAL CIVIL TECHNICAL AND NON-TECHNICAL EMPLOYEES COOPERATIVE HOUSE BUILDING SOCIETY LTD Vs THE STATE OF ANDHRA PRADESH	CH S V SURAJ	GP MUNCIPAL ADMN AND URBAN DEV AP A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP) VENKATA SAKETH ROY VYDYULA	VISAKHAPATNAM
45	WA/1080/2026 (WP/5577/2025) IA 1/2026 Suspension Petition	B ANJANAMMA @ ANJU C GANDHI Vs THE UNION OF INDIA	E ANJANA REDDY	M UMA DEVI (CENTRAL GOVT COUNSEL) SUDHA MADHURI GOVINDU	KURNOOL
46	WA/1192/2026 (WP/14135/2025) IA 1/2026 Suspension Petition IA 2/2026 Direction Petition	DR. K. VENKATA SATYANARAYANA Vs THE STATE OF ANDHRA PRADESH	MANIKANTESWARA RAO KOTHA	GP FOR MUNCIPAL ADMN URBAN DEV V V N NARAYANA SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES GP FOR HOME GP FOR REVENUE	VISAKHAPATNAM
47	WP/3363/2026 IA 1/2026 Suspension Petition IA 2/2026 Direction Petition IA 4/2026 Suspension Petition IA 5/2026 Leave Petition	ANDHRA PRADESH STATE COOPERATIVE URBAN BANKS AND CREDIT SOCIETIES FEDERATION LTD. Vs UNION OF INDIA	VIVEKANANDA VIRUPAKSHA	G SAI NARAYANA RAO SC FOR CENTRAL. GOVT. GP FOR COOPERATION S SATYANARAYANA MOORTHY	VISAKHAPATNAM
48	WP/18795/2026 IA 1/2026 Stay Petition IA 2/2026 Direction Petition IA 3/2026 Leave Petition	SRI KOTA BHANU PRASAD Vs UNION OF INDIA	VADLAPATLA SAI MALLIK	T NIRANJAN Deputy Solicitor General of India SHAIK RAFI V DYUMANI T V P SAI VIHARI S SATYANARAYANA MOORTHY	GUNTUR
49	WP/20380/2026	IN RE Vs THE STATE OF ANDHRA PRADESH	TAKEN UP	GP FOR HOME AMICUS CURIAE RAMA RAO GHANTA	VISAKHAPATNAM
50	WP/25282/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	SRI PILLI MURALI MOHAN VENKATARAMANA Vs THE REGISTRAR(GENERAL)	N RAVI PRASAD	Y N VIVEKANANDA CHALASANI AJAY KUMAR	EAST GODAVARI
51	WP/25381/2026 IA 1/2026 Direction Petition IA 2/2026 Implead Petition IA 3/2026 Receive Docs Petition	VALLURI SURESH Vs HIGH COURT OF ANDHRA PRADESH	SRINIVASA RAO NARRA	N V SUMANTH A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP) MANGENA SREE RAMA RAO P RAJASEKHAR GP FOR ROADS BUILDINGS GP FOR REVENUE	EAST GODAVARI
52	WP/30615/2026 IA 1/2026 Direction Petition IA 2/2026 Implead Petition	JAMSHEED BEGUM Vs THE STATE OF ANDHRA PRADESH	TAGORE YADAV YARAGORLA	GP FOR LAW LEGISLATIVE AFFAIRS Y N VIVEKANANDA	-

ADMISSION (MEDICAL AND HEALTH)

53.1,53.2 along with 53

53	WP/23229/2025 IA 1/2025 Suspension Petition	MAYANA ZABA KHANAM Vs THE STATE OF ANDHRA PRADESH	P V VENKATA RAVI SANKAR and Dr. P.B Reddy	GP FOR MEDICAL HEALTH FW GP FOR HIGHER EDUCATION Y V ANIL KUMAR (Central Government Counsel) Tata Venkata Sridevi Standing Counsel For Dr.NTR University of Health Sciences	YSR KADAPA
53.1	WP/25919/2025 IA 1/2025 Suspension Petition	S SREE NITHYA Vs THE STATE OF AP	M K RAJ KUMAR	GP FOR MEDICAL HEALTH FW Y V ANIL KUMAR GP FOR HIGHER EDUCATION Tata Venkata Sridevi Standing Counsel For Dr.NTR University of Health Sciences	ANANTAPUR
53.2	WP/31523/2025 IA 1/2025 Direction Petition	CHALLAPALLI JAHNAVI Vs THE STATE OF ANDHRA PRADESH	M K RAJ KUMAR	GP FOR MEDICAL HEALTH FW GP FOR HIGHER EDUCATION Tata Venkata Sridevi Standing Counsel For Dr.NTR University of Health Sciences	KRISHNA

ADMISSION (MINES AND INDUSTRIES)

54.1,54.2,54.3,54.4,54.5,54.6,54.7,54.8 along with 54

54	WP/3335/2019 IA 1/2019 Suspension Petition	M/S TRANSWORLD GARNET INDIA PRIVATE LIMITED Vs THE SECRETARY	VIJAYA KUMAR SATA	Y V ANIL KUMAR (Central Government Counsel) GP FOR MINES AND GEOLOGY	SRIKAKULAM
54.1	WP/16798/1995 IA 1/1995(WPMP 20515/1995) IA 2/1995(WPMP 20516/1995) IA 1/2001(WPMP 25677/2001) IA 2/2001(WPMP 29053/2001) IA 1/2003(WPMP 16503/2003) Condone Delay Petition IA 1/2012(WPMP 43651/2012) Implead Petition	MANTRIPRAGADA SUNDARAMMA Vs SECRETARY FOREST AND RURAL DEVELOPMENT	S SRINIVAS REDDY	GP FOR REVENUE VEDULA SRINIVAS GP FOR FORESTS THE ADVOCATE GENERAL A S BHAVANI SHANKER A SATYA PRASAD	SRIKAKULAM
54.2	WP/42315/2018 IA 1/2018 Direction Petition	TRIMEX SANDS PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	D S SIVADARSHAN	GP FOR MINES AND GEOLOGY (AP) PELLETI RAJESH KUMAR (CENTRAL GOVERNMENT COUNSEL) SAI SANJAY SURANENI	SRIKAKULAM
54.3	WP/44571/2018 IA 3/2018 Permission Petition IA 2/2019 Review Petition IA 3/2019 Suspension Petition	TRIMEX SANDS PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	D S SIVADARSHAN	THE ADVOCATE GENERAL (AP) Y V ANIL KUMAR (Central Government Counsel)	SRIKAKULAM
54.4	WP/4055/2019 IA 1/2019 Suspension Petition	TRIMEX SANDS PVT LTD Vs UNION OF INDIA	D S SIVADARSHAN	Y V ANIL KUMAR (Central Government Counsel) GP FOR INDUSTRIES COMMERCE	SRIKAKULAM

54.5	WP/6052/2019 IA 1/2019 Direction Petition IA 2/2019 Suspension Petition	M/S BEACH MINERALS COMPANY Vs THE UNION OF INDIA	KEERTHI KIRAN KOTA	A RAVINDRA BABU (CENTRAL GOVT COUNSEL) GP FOR MINES AND GEOLOGY T NIRANJAN Deputy Solicitor General of India	VISAKHAPATNAM
54.6	WP/7326/2019 IA 1/2019 Suspension Petition IA 2/2019 Suspension Petition	TRIMEX SANDS PRIVATE LIMITED Vs THE UNION OF INDIA	AVINASH DESAI	GP FOR MINES AND GEOLOGY T NIRANJAN Deputy Solicitor General of India	SRIKAKULAM
54.7	WP/9176/2019 IA 1/2019 Direction Petition IA 2/2019 Direction Petition IA 1/2020 Petition to Withdraw	TRIMEX SANDS PRIVATE LIMITED Vs THE DIRECTOR	D S SIVADARSHAN	BETHAPALLI SURYANARAYANA (CENTRAL GOVT COUNSEL) GP FOR MINES AND GEOLOGY	SRIKAKULAM
54.8	WP/10228/2020 IA 1/2020 Direction Petition IA 2/2020 Direction Petition	TRIMEX SANDS PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	D S SIVADARSHAN	GP FOR MINES AND GEOLOGY	SRIKAKULAM

55.1 along with 55

55	WA/1197/2025 IA 1/2025 Direction Petition	ONTERU ESWARAMMA Vs THE STATE OF AP	VADDAPALLI HEMANTH KUMAR	GP FOR MINES AND GEOLOGY DODDALA PRUDHVI TEJA GP FOR REVENUE	GUNTUR
55.1	WA/1229/2025 (WP/6528/2025) IA 1/2025 Dispense with Petition IA 2/2025 Direction Petition	ONTERU ESWARAMMA Vs THE STATE OF ANDHRA PRADESH	VADDAPALLI HEMANTH KUMAR	GP FOR MINES AND GEOLOGY GP FOR MINES AND GEOLOGY DODDALA PRUDHVI TEJA GP FOR REVENUE	GUNTUR

FINAL HEARING

56	WP/19722/2012 IA 1/2026 Leave Petition	SEELAM NAGESWARA RAO SEC-BAD Vs REGISTRAR(VIGILANCE)HIGH COURT OF A.P. HYD & 2 OT	TAGORE YADAV YARAGORLA	P S P SURESH KUMAR	HYDERABAD

57.1,57.2,57.3 along with 57

57	WA/1223/2016 (WP/11727/2016) IA 1/2023 Vacate Stay Petition	CHIEF EXECUTIVE OFFICER AND ANOTHERS Vs SRI HAZARATH AMEER SHAH AND 2 OTHERS	SHAIK KHAJA BASHA	GP FOR SOCIAL WELFARE (AP) A M QURESHI SHAIK KARIMULLA SC For A.P.State Waqf Board V SUDHAKAR REDDY	SPS NELLORE
57.1	WA/1169/2016 (WP/11727/2016) IA 1/2023 Vacate Stay Petition	S K SUBHANI Vs SRI HAZRATH AMEER SHAH VALI DARGAH ASSN. SPSR NELLORE & 3 O	A M QURESHI	GP FOR SOCIAL WELFARE (AP) K RAMAKANTH REDDY SHAIK KHAJA BASHA V SUDHAKAR REDDY	SPS NELLORE
57.2	CRP/3513/2019	AP STATE WAQF BOARD Vs HAZRATH AMEER SHAH VALI DARGAH	SHAIK KHAJA BASHA	V SUDHAKAR REDDY	SPS NELLORE
57.3	CRP/3893/2019	HAZARATH AMEER SHA VALLI DARGAH ASSOCIATION Vs THE AP STATE WAQF BOARD	V SUDHAKAR REDDY	SHAIK KHAJA BASHA	SPS NELLORE
58	WP/47005/2018 IA 1/2018 Direction Petition IA 1/2025 Leave Petition IA 1/2026 Additional Material Petition	V.NAGESWAR RAO Vs THE STATE OF ANDHRA PRADESH	P NAGENDRA REDDY	GP FOR LAW LEGISLATIVE AFFAIRS (AP) A JAYANTHI	CHITTOOR

59.1,59.2 along with 59

59	WP/14375/2019 IA 1/2019 Suspension Petition IA 1/2023 Leave Petition	DANITHA PREMA RAJAKUMARI Vs TIRUMALA TIRUPATI DEVASTHANAMS	J SUDHEER	AMRUTHA BOPPUDI	CHITTOOR
59.1	WP/3023/2018 IA 1/2018 Suspension Petition IA 2/2018 Suspension Petition IA 1/2026 Vacate Stay Petition	C.EASTER PREMA KUMAR Vs THE STATE OF ANDHRA PRADESH	J SUDHEER	GP FOR ENDOWMENTS (AP) AMRUTHA BOPPUDI	CHITTOOR
59.2	WP/3584/2026 IA 2/2026 Suspension Petition IA 3/2026 Suspension Petition IA 4/2026 Direction Petition IA 5/2026 Vacate Stay Petition	B SULOCHANA RANI Vs THE STATE OF ANDHRA PRADESH	J SUDHEER	V DYUMANI GP FOR ENDOWMENTS	CHITTOOR
60	WA/417/2026 (WP/25543/2024) IA 2/2026-Suspension Petition	THE STATE OF ANDHRA PRADESH Vs CHITHA VIJAYA PRATHAP REDDY	GP FOR HOME	Chenna Reddy.K	KRISHNA